

WRIT PETITION (C)

FILING NUMBER: 2644/2020

SMT. SAGEETA DEVI

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Subject may be mentioned on index.
2. Original certified copy of Annex 5 may be given with AFS of Rs. 10.
3. Fresh legible copy along with T/C of page no. 45 may be given.
4. T/C of page no. 42, 44 may be given.
5. F/C or T/C of page no. 43 may be given.
6. Date in Para/subpara 5, index and synopsis may be verified or corrected as per Annex 1.

Saket Kumar Singh

11/06/2020.